

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 04.12.2019**

**NOTICE**

Take notice that the following matter listed on 05.12.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Review Application No. 03 of 2019 in  Comp. App. (AT) No. 168 of 2017	Sibi C. K.  Vs.  Vijaya Hospitality & Resorts &Ors.	Rajendra Singhvi	Gopinath Menon

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**By Order**

**-sd/-  
Registrar**